
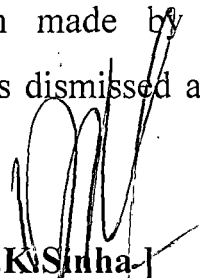


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# ORDER SHEET

**Respondent(s)**

Notes of the Registry	Orders of the Tribunal
 <p>Copy Received 28/8/12 Deep Chaudhary my earned 7/9/12 DH 13 KH2C12 Adv. Clerk</p>	<p><u>OA No.76/2012</u> <u>Date of Order : 24.08.2012</u></p> <p>Mr. D.S. Sodha, counsel for the applicant. Ms. Anjana Jawa, counsel for respondents.</p> <p>Learned Counsel for the applicant submits the OA has become infructuous as the order of transfer in respect of the applicant has been withdrawn by the respondent authorities and he seeks permission to withdraw the OA.</p> <p>Considering the submission made by the learned counsel for the applicant, the OA is dismissed as withdrawn. No order as to costs.</p> <p> [ B.K. Sinha ] Administrative Member</p> <p><u>RSS</u></p>